Central Administrative Tribunal Principal Bench

O.A. No. 1374 of 1996

New Delhi, dated this the 5th May, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mr. Kuldip Singh, Member (J)



Shri Gyan Singh, S/o Shri Jagat Singh, R/o 521/Sector V, R.K. Puram, New Delhi-110022.

.. Applicant

(By Advocate: Ms. Geetanjali Goel)

Versus

- 1. Election Commission of India through the Secretary,
 Nirvachan Sadan, Ashoka Road,
 New Delhi-110001.
- The Dy. Director (OL); Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi.
- Shri Bharose Singh,
 E-73, Aram Bagh, New Delhi.
- 4. Shri K.V.B. Nair, 462, Lodi Road Complex, New Delhi.

.. Respondents

(By Advocate: Shri Arun Birbal)

ORDER (Oral)

MR. S.R. ADIGE, VC(A)

Heard both sides.

2. Respondents state that the Recruitment Rules for the post of Xerox Operators in Election Commission are under preparation and the exercise would likely be completed in a couple of months, and as soon as the same are finalised promotions will be made in accordance with the same.

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